

LOK SABHA
UNSTARRED QUESTION NO.4601
TO BE ANSWERED ON 30.03.2017

GANESH SUGAR MILLS, ANANDNAGAR

4601. SHRI PANKAJ CHAUDHARY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government has received any representation/communication in which a request was made to conduct an enquiry on provision of loan of Rs.2.73 crore to Ganesh Sugar Mills, Anandnagar, a unit of National Textile Corporation (NTC);
- (b) if so, the details thereof and the action taken by the Government in the matter;
- (c) whether NTC, Delhi has received any representation regarding payment of Rs.2 crore outstanding amount to the employees of the mill;
- (d) if so, the details thereof and the action taken on the representation; and
- (e) the time by which arrears/outstanding payment is likely to be made to the employees of the mill?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) & (b): Yes, Madam. The Government has received a letter dated 08.02.2017 from Shri Pankaj Chaudhary, Hon'ble Member of Parliament, Lok Sabha in this regard. National Textile Corporation Limited (NTC) had settled the dues of creditors of Ganesh Sugar Mills as per the directions of Hon'ble High Court of Allahabad. However, NTC has been advised to submit a detailed report on the issues mentioned in the communication.

(c) to (e): Yes, Madam. Hon'ble High Court of Allahabad has on 03.03.2017 has issued orders for NTC for settling the dues of the workmen of Ganesh Sugar mills. NTC has initiated action for settling the dues of workmen in terms of orders of the Hon'ble High Court.
